

**File No. 09-01/Enf-1/2012/FSSAI (Pt-2)**  
Food Safety and Standards Authority of India  
(Regulatory Compliance Division)  
Ministry of Health and Family Welfare  
FDA Bhawan, Kotla Road, New Delhi - 110002

The 11<sup>th</sup> August, 2016

**Office Order**

**Subject: Notification of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 - reg.**

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards Regulations 2011 and in partial modification to order of even no dated 9<sup>th</sup> February, 2016, the following officers are hereby appointed as Designated Officers under Central Licensing with the jurisdiction/ area mentioned against each with immediate effect until further orders:-

Sl. No.	Name of the Officer	Area of Jurisdiction
1.	Shri. V K. Pancham, Deputy Director	Maharashtra & Madhya Pradesh
2.	Smt. Sheetal Gupta, Scientist (II)	Gujarat, Goa, Dadra & Nagar Haveli and Diu and Daman

2. The Designated Officers, so appointed shall perform the functions of Central Licensing Authority in accordance with the provisions under FSS Regulations, 2011.

  
(Pawan Agarwal)  
Chief Executive Officer

To,

1. All Commissioners of Food Safety
2. All Designated Officers/ Central Licensing Authority
3. IT Division- For uploading the order on FSSAI Website
4. HR Division, FSSAI HQs
5. Guard File of Regulatory Compliance Division